

Rajasthan High Court, Jodhpur.

Notice

No. I/A(iii)(a)(1)11/2018/ 515

Date: 02/03/2020

From: Registrar General,
Rajasthan High Court,
Jodhpur.

To:

✓ 1. Rahul Mirkhani
S/o Shri Rajendra Kumar Mirkhani,
11/1402, Malviya Nagar,
Jaipur-302017.
Mobile no.8290925866.

✓ 2. Priyanka
D/o Shri Manohar Lal,
3404, Sector-23 D,
Chandigarh-160023
Mobile no.9988005434.

Sub:- Regarding document verification for appointment
on the post of Junior Personal Assistant.

Ref: This office notice no. I/A(iii)(a)(1)11/2018/377 dtd.
12.02.2020.

With reference to the subject cited above, it is informed
that you were asked through e-mail, Speed Post and telephonically to
present for verification of documents on 19.02.2020 at Rajasthan High
Court, Jodhpur for appointment on the post of Junior Personal
Assistant but you have failed to report. ^{be}

You are therefore, directed to report for verification of
documents on any working day on or before 17.03.2020 at 10:00
A.M. in the office of Registrar (Admn.), Rajasthan High Court, New
Building at Jodhpur, if you so desire, failing which your candidature
for appointment to the post of Junior Personal Assistant would
automatically be deemed cancelled.

Encl:- Notice dated 12.02.2020.

aw
23/2/20
Registrar (Admn.)

RAJASTHAN HIGH COURT, JODHPUR.

(Appointment to the post of Junior Personal Assistant)

NOTICE

No. I/A(iii)(a)(1)11/2018/ 377

Date: 12/02/2020

Pursuant to Notice dated 06.02.2020, all 53 candidates, who have provisionally been declared successful in the recruitment of Junior Personal Assistant are hereby asked to remain present in the office of Registrar (Administration), Rajasthan High Court, Jodhpur for verification of documents on 19.02.2020 at 10.00 A.M. No T.A./D.A. shall be allowed to the candidates.

Candidates are required to produce following original documents for verification:-

1. Birth Certificate or Certificate issued by Board of Secondary Education or Institution established by Law in India or equivalent examination from any Institute recognised by the Government mentioning date of birth.
2. Mark-Sheet and Degree/Certificate with regard to Secondary and Graduation Examination issued by any Board/University established by Law in India or equivalent examination from any Board/University recognised by the Government for the purpose.
3. Proof of possessing basic knowledge of computer.
4. Caste Certificate claiming benefits of reservation i.e. Scheduled Caste / Scheduled Tribe / Other Backward Class / Economic Weaker Section or MBC in accordance with orders/ guidelines issued by the State Government for the purpose.
5. Proof/ document regarding Ex-Serviceman for claiming benefits of reservation.
6. Divorcee women claiming benefit of reservation will have to submit decree of Court of Law in India and Widow Women shall have to submit the death certificate of her deceased husband issued by Competent Authority.
7. Last institution Character Certificate issued by Principal/Academic Officer of the University, College or School.
8. Two Character Certificates issued separately by the responsible persons not connected with University, College or School and not related to the candidate and not more than six months old prior to the date of final result of recruitment.
9. Certificate or affidavit as to:-
 - (i) whether convicted for any offence involving moral turpitude or any other offence by a Court of Law.
 - (ii) whether any FIR has ever been lodged against you.
 - (iii) whether you have been permanently debarred or disqualified from appearing in any examination.

Handwritten signature
12/2/20

10. Certificate regarding claim of reservation under Outstanding Sports Persons as prescribed in sub rule (4) of Rule 14 of Rajasthan High Court Staff Service Rules 2002, as amended from time to time.
11. Certificate of competent authority to claim reservation under the quota of Disabled persons.
12. Certificate for claiming age relaxation in any category including No Objection Certificate of Government employee with initial appointment order under which appointed in the State Government.
13. Proof of age relaxation of reservist of defence services.
14. Marriage certificate or affidavit in support of marital status with number of children and declaration of not having more than one spouse living and not accepting dowry in marriage supported by necessary proof.
15. Attested copies of all relevant documents.
16. Proof of identification viz. Driving Licence, Aadhar Card, Passport, Voter ID Card etc.
17. You are required to submit duly filled up evidentiary letter (साक्ष्यांकन पत्र) attached with notice at the time of documents verification.

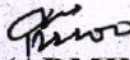

REGISTRAR (ADMINISTRATION)

No. 377

Date: 12/02/2020

Copy forwarded to following for information and necessary action:-

1. DIO, NIC, RHC, Jodhpur with the direction to upload the same on the official website of Hon'ble High Court.
2. Notice Board, Rajasthan High Court, Jodhpur and Bench, Jaipur.
3. Concerned candidate through E-mail and speed post.


REGISTRAR (ADMINISTRATION)